

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 07.09.2020 (MONDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)**

## **For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	I.A. No. 2076 of 2020 in Comp. App. (AT) (Ins) No. 548 of 2020	Umesh Saraf, Suspended Director, Triumph Realty Pvt. Ltd. Vs. Tech India Engineers Pvt. Ltd.	Alisha Chopra	K. K Tiwari
<b>2.</b>	Comp. App. (AT) (Ins) No. 968 of 2019	Parvinder Singh Vs. Intec Capital Ltd. & Anr.	Amrita Mishra	Vinod Chaurasia-IRP

## **For Admission (Fresh Cases)**

<b>3.</b>	Comp. App. (AT) (Ins) No. 754 of 2020	Committee of Creditors Represented by IDBI Bank Ltd. Vs. V Venkata Sivakumar & Anr.	S. Sathiyarayanan	
<b>4.</b>	Comp. App. (AT) (Ins) No. 755 of 2020	Sanjay Kumar Choudhary Vs. Creative Infraheights Pvt. Ltd. & Anr.	Praveen Mahajan	
<b>5.</b>	Comp. App. (AT) (Ins) No. 757 of 2020	Vijay Kumar Penmetsa Vs. Sisir Kumar Appikatla & Ors.	Abhishek Anand	
<b>6.</b>	Comp. App. (AT) (Ins) No. 759 of 2020	Bharat Aluminium Co. Ltd. Vs. J.P. Engineers Pvt. Ltd. & Ors.	Ranjana Roy	

## **For Admission (After Notice)**

<b>7.</b>	Comp. App. (AT) (Ins) No. 745 of 2019	The State of Telangana & Anr. Vs. Liquidator, Nizam Deccan Sugars Ltd. & Ors.  <b>With</b>	Krishna Dev J.	Hemant Chaudhary-R(3-7) Parth Tandon-R(8-11) Subrahmanyam
<b>8.</b>	Comp. App. (AT) (Ins) No. 818 of 2019	The State of Telangana & Ors. Vs. Nizam Deccan Sugars Ltd.& Ors.	Krishna dev J	Hemant Chaudhary-R(3-7) Parth Tandon-R(8-11) Subrahmanyam

<b>9.</b>	Comp. App. (AT) (Ins) No. 604 of 2020	Ashwin Kisandas Parekh Vs. Forever Glory Trading Ltd. & Ors.	Somiran Sharma	Ankur Khandelwal Himanshu Handa-R1 Harsh Kesharia-IRP
<b>10.</b>	Comp. App. (AT) (Ins) No. 635 of 2020	Bank of Baroda Vs. Sri Munisuvrata Agri International Ltd. & Anr.	Pankaj Vivek	Soumya Dutta-R2

**For Hearing**

<b>11.</b>	Comp. App. (AT) (Ins) No. 564 of 2020	K. Siddharth Jain Partner, Karma Exports Vs. Shree Krishna Polytrap Pvt. Ltd.	Charu Sachdev	C. Ramesh Kumar
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**12:00 Noon**

**For Hearing**

<b>12.</b>	Comp. App. (AT) (Ins) No. 559 of 2020  <b>Part Heard</b>	Mahender Kumar Khandelwal Vs. Power Finance Corporation Ltd. & Anr.	Ranjana Roy	Bishwajit Dubey
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**12:30 PM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

**For Hearing**

<b>13.</b>	Comp. App. (AT) (Ins) No. 518 of 2020  <b>Part Heard</b>	Kalinga Allied Industries India Pvt. Ltd. Vs. Hindustan Coils Ltd. & Ors.	Rakesh Wadhwan	Shally Khanna-R1 Dinesh Sood-RP
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**Copy to: -**

- 1. Notice Board**
- 2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)**

**By the order of Hon'ble Acting Chairperson**

**-sd/-  
Registrar**